



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	For clarification	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Pratikul-K. Arjun	Adv. for Petitioner	
2)	Prema. Hatti	Adv for Rec	

ORDER

Counsel for Petitioner is present. Counsel reported that he has filed certificate of incorporation in the registry dated 1.12.2017. Hence, matter is listed for orders. List it on 12.12.2017.


Member (T)


Member (J)